

Title: Need to take steps to clear the dues and salaries of 300 employees of Tea Trading Corporation of India.

SHRI BASU DEB ACHARIA : Sir, I want to raise a very important matter pertaining to a central public sector undertaking. Three hundred employees of the Tea Trading Corporation of India are not being paid their salaries since June, 1997... (Interruptions)

MR. SPEAKER: I will allow all of you. Please take your seats.

SHRI BASU DEB ACHARIA : The Tea Trading Corporation of India is a central public sector undertaking. Three hundred employees of this central public sector undertaking have not been paid their salaries since June, 1997. I am sorry to say that out of these 300 employees, four have died of starvation. The matter was raised a number of times on the floor of the House but no solution has been found. Both the Ministry of Commerce and the Tea Trading Corporation of India are not taking any responsibility to clear the salaries of 300 employees. Even after the direction from the Calcutta High Court, this has not been implemented. The employees are deprived of their salaries and dues. So, I urge upon the Government to take immediate steps to clear the dues and salaries of these 300 employees.